IN THE NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No.(IB)1661 (MB)/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR

MEMBER (J)

SHRI RAVIKUMAR DURAISAMY

MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.09.2018

NAME OF THE PARTIES: The Greater Bombay Co-Operative Bank Ltd

Vs

Penguin Umbrella Works Pvt Ltd

Section 7 of the Insolvency and Bankruptcy Code, 2016.

ORDER

9. **C.P.** (IB)-1661(MB)/2017

At request of the Petitioner Counsel, list this matter on 30.10.2018.

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·RAVIKUMAR DURAISAMY Member (Technical) B.S.V. PRAKASH KUMAR Member (Judicial)